

**Super Tanker Oil Terminal at Cochin**

2212. SHRI GANGADHAR  
APPA BURANDE:

SHRI KRISHNA CHANDRA  
HALDER:

SHRI K. A. RAJAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the progress made so far in establishing the proposed super tanker oil terminal at Cochin;

(b) whether most of the allocation during the last two Five Year Plans for Cochin Port has not been fully utilised; and

(c) if so, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The progress of the Super Tanker Oil Terminal project at Cochin depends on the feasibility of processing Bombay High crude in the Cochin Refineries. This question is under examination.

(b) and (c). Against a total allocation of about Rs. 30.5 crores in the 4th and 5th Plans for different schemes for the development of Cochin Port, the expenditure incurred till 31-3-77 is about Rs. 13.05 crores. Approximately, half the shortfall in the expenditure is on account of Super Tanker Oil Terminal covered by answer to clause (a). A substantial part of the remainder is on account of part payment for works already completed or in respect of schemes under execution and on which further payments will become due during the balance period of 5th Plan.

**Compulsory Retirement in Cochin Port during Emergency**

2213. SHRI B. GANGADHAR APPA BURANDE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there had been many cases of compulsory retirement and

other victimisation during the emergency in Cochin Port;

(b) whether Government has received a mass petition signed by the Port Workers for reinstatement of the compulsory retired employees and review of the victimisation; and

(c) if so, the action taken by Government?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir. Only three employees were prematurely retired during emergency in accordance with FR 56(j), adopted by the Port, which provide for review at the age of 50/55 years and empowers the appropriate authority to retire any employee if it is of the opinion that it is in public interest to do so.

(b) Yes Sir.

(c) The cases of the three employees retired prematurely are being reviewed.

**Government Communications**

2214. SHRI D. B. CHANDRA GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently asked all its Ministries to see that communications sent out to the public are politely worded, avoiding words or phrases of a commanding nature; and

(b) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) A copy of the instructions issued is laid on the Table of the House. [Placed in Library. See No. LT—558/177]